

Annexure – 8														
Name of the corporate debtor: Greenocare Engineering Private Limited Date of commencement of CIRP: 24/03/2025 (Intimation received on 28/03/2025) List of creditors as on: 21.04.2025														
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amou nt clai med	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank	11.04.2025	348,580,181.84	347,871,841.00	Term Loan CC	Charge created in MCA to the extent of Rs 42,23,28,000	Nil	No	97.03	-	-	192,570.11	5,15,771	
	Total		1,72,96,226.00	347,871,841.00					0.97	-	-	192,570.11	5,15,771	